

Seventeenth Loksabha

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Title: Election of two women members from Lok Sabha to Central Supervisory Board.**THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CHEMICALS AND FERTILIZERS (DR. MANSUKH MANDAVIYA): Hon.**

Chairman, Sir, I beg to move the following:

"That in pursuance of clause (f) of sub-section (2) of Section 7 read with clause (a) of sub-section (1) of Section 8 of the Pre-Conception & Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, the members of this House do proceed to elect, in such manner as the Speaker may direct, two women members from amongst themselves to serve as members of the Central Supervisory Board subject to the provisions of Section 15 of the said Act and rules made thereunder."

माननीय सभापति : प्रश्न यह है:

"कि गर्भधारण पूर्व और प्रसवपूर्व निदान-तकनीक (लिंग चयन प्रतिषेध) अधिनियम, 1994 की धारा 8 की उप-धारा (1) के खंड (क) के साथ पठित धारा 7 की उप-धारा (2) के खंड (च) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम की धारा 15 के उपबंधों और उसके अंतर्गत बनाए गए नियमों के अध्यक्षीन केंद्रीय पर्यवेक्षण बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से दो महिला सदस्य निर्वाचित करें।"

प्रस्ताव स्वीकृत हुआ।

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12.09hrs